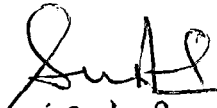


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

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OA./TA /MP No.....477.....1999

.....Mookia.....Versus.....u.o.g. 2083.....

Date of Order	Orders
8.10.99	Mr. Shiv Kumar - Counsel for applicant. The learned Counsel for the applicant seeks to withdraw the O.A with liberty to file a fresh O.A in case he required to do so. In view of his submissions this O.A is disposed of as withdrawn.  (S.K. Agarwal) M (53).